

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.59/(MAH)/2014  
CA No.



CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE PARTIES: Mr. Prakash Mishra  
V/s.  
M/s. Durgeshwari Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Mahesh Mahadgar Adv. Poonam Teddu i/by Mr. Mahesh Mahadgar For Respondent.		
2.	<del>Sandeep</del> Dharam Jumanji a/w Mahesh Mahale a/w Kavita Sharma a/w Sandeepan Mandal i/b Ganesh and Co.		

**ORDER**

**T.C.P. No. 59/397-398/CLB/MB/MAH/2014**

1. The Learned Representatives of both the sides are present.
2. From the side of the Petitioner an adjournment is sought. Granted with the direction that since the matter is listed for "Final Hearing", therefore, no further adjournment shall be allowed.
3. Now listed for "Final Hearing" on **5<sup>th</sup> July, 2017**.

**Dated: 02.05.2017**

Sd/-  
**M.K. Shrawat**  
**Member (Judicial)**